GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1395
TO BE ANSWERED ON 01.07.2019

UNIVERSAL ACCOUNT NUMBER

1395. SHRI ANTO ANTONY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is issuing Universal Account Number (UAN) to the Members of Employees' Provident Fund Organisation (EPFO);
- (b)if so, the details including the number of UAN already issued and number of applications pending for UAN, if any;
- (c)whether it is mandatory to link Aadhaar and UAN and if so, the details thereof;
- (d)whether original Scheme Certificate is essential to get pension and other benefits and if so, the details thereof;
- (e)whether the Government has any record regarding number of applications for original Scheme Certificate pending in various offices of EPFO; and
- (f)if so, the details thereof and the reasons for the delay in issuing the same?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): As on 25.06.2019, 15.49 crore Universal Account Number (UAN) have been allotted and no application is pending.

Contd..2/-

- (c): As per Government of India Notification No. S.O. 26 (E) dated 04.01.2017 issued in pursuance of the provisions of section 7 of the Aadhaar (Targetted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, members and pensioners of the Employees' Pension Scheme (EPS) desirous of continuing to avail pension and membership to the EPS by availing the Central Government's contribution and subsidy under the said Scheme, are required to furnish proof of the possession of the Aadhaar number or undergo Aadhaar authentication as per the procedure laid down by the Employees' Provident Fund Organisation(EPFO) for better and hassle free identification through Aadhaar.
- (d): A Scheme Certificate indicates the pensionable service, the pensionable salary and the amount of pension due on the date of exit of a member from the employment. The Scheme Certificate enables the member to carry over the accrued pensionable benefit as and when he changes employment. Original Scheme Certificate is required to ascertain whether a member has availed withdrawal benefit before settlement of his pension claim.
- (e) to (f): 19,117 claim applications for issuance of scheme certificates were pending in various offices of Employees' Provident Fund Organisation (EPFO) as on 25.06.2019.

Receipt and settlement of claims regarding scheme certificate is a continuous ongoing work in various offices of EPFO. Some of the claims remain pending on account of submission of insufficient information/documents required for issuance of scheme certificates.
